

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.184 OF 2019

In the matter of:

M. Appayya & Ors

Appellant

Vs

M. Chandra Sekhar Rao & Ors

Respondents

Present:

For Appellant :None

Mr P. Nagesh and Mr. Dhruv Gupta, Advocates for Respondents.

ORDER

15.07.2019- In spite of repeated call, nobody appears for the appellant. Counsel for the Respondent is present. To give one more opportunity, we adjourn the matter. Post the appeal on **17.7.2019**.

(Justice S.J. Mukhopadhaya)
Chairperson

(Balvinder Singh)
Member (Technical)

(Kanthi Narahari)
Member (Technical)

Bm/su